

OFFICE OF DIRECTORATE GENERAL OF FOREIGN TRADE
Udyog Bhawan New Delhi -110011

SCOMET Minutes of Inter-Ministerial Working Group (IMWG) in DGFT

Minutes of the Meeting No. 06 (2020-21) of Inter-Ministerial Working Group (IMWG) was held under the Chairmanship of Shri Vijay Kumar, Additional DGFT on 28.09.2021 at Udyog Bhavan, New Delhi to consider the applications for export of dual use 'SCOMET' items.

2. Altogether **135** applications were considered by the IMWG, out of which total **52** applications were "Approved" out of which **26** applications approved on post-facto basis, **15** applications approved based on all NOCs received/decision taken in the IMWG meeting and **11** applications approved subject to clear and un-conditional NOC of one of the IMWG members. **01** application has been "Dropped" from the Agenda (since the case pertains to DAE) and **01** application has been rejected. The remaining **81** applications have been "Deferred" due to want of comments/NOC from concerned IMWG member agencies or in await of information/ clarification from the applicant firms..

3. After approval of cases by the IMWG and fulfilling other conditions, the export authorisations are issued within three working days. The original copy of Export Authorization is sent through Speed Post, at the given address. The updated status of all SCOMET applications and export authorizations is available on the DGFT website and can be verified by any agency including Customs from weblink : <https://tinyurl.com/2vznwzhz>. The applicant exporter may check the updated position of their cases from the DGFT website from the above link and avoid sending mail for updated position unless in urgent cases.

4. After deliberations, the decision of the IMWG on each online SCOMET Applications is indicated in the tabulated statement given below:

S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
1	M/s CNC TECHNICS PVT LTD, HYDERABAD, TELANGANA	01/21/089/50539/AM21	Approved
2	M/s CNC TECHNICS PVT LTD, HYDERABAD, TELANGANA	01/21/089/50540/AM21	Approved
3	M/s DYNA BIOTECH, PUNE	01/21/089/50542/AM21	Deferred
4	M/s ORDNANCE FACTORY BOARD, ITARSI	01/21/089/50059/AM22	Deferred
5	M/s GMM PFAUDLER LTD, DIST ANAND GUJARAT	01/21/089/50081/AM22	Approved
6	M/s SABIC RESEARCH AND TECHNOLOGY PVT LTD, BENGALURU, KARNATAKA	01/21/089/50125/AM22	Approved
7	M/s GRAPHITE INDIA LIMITED, NASHIK	01/21/089/50144/AM22	Approved
8	M/s L&T VALVES LIMITED, KANCHEEPURAM	01/21/089/50159/AM22	Approved
9	M/s L&T VALVES LIMITED, KANCHEEPURAM	01/21/089/50160/AM22	Approved
10	M/s TI ANODE FABRICATORS (P) LTD, CHENNAI	01/21/089/50164/AM22	Approved subject to NOC/Clearance from one agency
11	M/s BION INTERNATIONAL, AHMEDABAD	01/21/089/50168/AM22	Approved
12	M/s BANGALORE BIOTECH LABS PRIVATE LTD., BANGALORE	01/21/089/50173/AM22	Approved subject to NOC/Clearance from one agency
13	M/s SOLAR INDUSTRIES INDIA LIMITED, NAGAPUR	01/21/089/50175/AM22	License Denied
14	M/s SULZER INDIA PRIVATE LIMITED, PUNE	01/21/089/50180/AM22	Approved subject to NOC/Clearance

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S.No.	Applicant Exporter / Firm's Name	DGFT(Hqrs) File no.	Decision of IMWG
			from one agency
15	M/s GMM PFAUDLER LIMITED, KARAMSAD	01/21/089/50191/AM22	Deferred
16	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI	01/21/089/50187/AM22	Approved subject to NOC/Clearance from one agency
17	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI	01/21/089/50188/AM22	Deferred
18	M/s SARTORIUS STEDIM INDIA PRIVATE LTD. BENGALURU	01/21/089/50200/AM22	Deferred
19	M/s SARTORIUS STEDIM INDIA PRIVATE LTD. BENGALURU	01/21/089/50201/AM22	Approved subject to NOC/Clearance from one agency
20	M/s INTEL TECHNOLOGY INDIA PRIVATE LTD., BANGALORE	01/21/089/50202/AM22	Approved
21	M/s UPL LIMITED, MUMBAI	01/21/089/50207/AM22	Approved
22	M/s EXCEL INDUSTRIES LIMITED, MUMBAI	01/21/089/50205/AM22	Approved
23	M/s HLE GLASCOAT LIMITED, ANAND	01/21/089/50208/AM22	Approved
24	M/s GMM PFAUDLER LIMITED, KARAMSAD	01/21/089/50209/AM22	Approved
25	M/s ALKYL AMINES CHEMICALS LIMITED, NAVI MUMBAI	01/21/089/50217/AM22	Approved
26	M/s RADIANT ADVANCED SYSTEMS PRIVATE LIMITED, MANOHARBAD MANDAL	01/21/089/50221/AM22	Approved subject to NOC/Clearance from one agency
27	M/s HAWA VALVES (INDIA) PRIVATE LIMITED, NAVI MUMBAI	01/21/089/50223/AM22	Approved
28	M/s FLOWSERVE INDIA CONTROLS PVT. LTD. BANGALORE	01/21/089/50228/AM22	Deferred
29	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, BENGALURU	01/21/089/50232/AM22	Approved
30	M/s KEYSIGHT TECHNOLOGIES INDIA PVT. LTD, BANGALORE	01/21/089/50231/AM22	Approved
31	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM	01/21/089/50233/AM22	Approved
32	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., DADAR, MUMBAI	01/21/089/50236/AM22	Approved
33	M/s ANTICORROSIVE EQUIPMENT PVT.LTD., DADAR, MUMBAI	01/21/089/50235/AM22	Approved
34	M/s KRISHNA SYNTHETICS, KANPUR, UTTAR PRADESH	01/21/089/50239/AM22	Approved subject to NOC/Clearance from one agency
35	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED, BENAGALURU	01/21/089/50238/AM22	Deferred
36	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM, GUJARAT	01/21/089/50237/AM22	Approved
37	M/s HAWA VALVES (INDIA) PRIVATE LIMITED, NAVI MUMBAI	01/21/089/50241/AM22	Approved
38	M/s SEVERN GLOCON INDIA PRIVATE LIMITED, CHENNAI	01/21/089/50242/AM22	Deferred
39	M/s MADRAS FLUORINE PRIVATE LIMITED, CHENNAI	01/21/089/50243/AM22	Approved
40	M/s GMM PFAUDLER LIMITED, KARAMSAD	01/21/089/50244/AM22	Deferred

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41	M/s BIOBRIDGE HEALTHCARE SOLUTIONS PVT. LTD., PUNE	01/21/089/50245/AM22	Approved subject to NOC/Clearance from one agency
42	M/s MILACRON INDIA PRIVATE LIMITED, AHMEDABAD	01/21/089/50246/AM22	Approved subject to NOC/Clearance from one agency
43	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, BENGALURU	01/21/089/50247/AM22	Approved
44	M/s SS P PRIVATE LIMITED, FARIDABAD	01/21/089/50248/AM22	Deferred
45	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED, Oragadam	01/21/089/50252/AM22	Deferred
46	M/s ERICSSON INDIA PRIVATE LIMITED, NEW DELHI	01/21/089/50250/AM22	Approved
47	M/s TONBO IMAGING INDIA PRIVATE LIMITED, BANGALORE	01/21/089/50257/AM22	Approved subject to NOC/Clearance from one agency
48	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	01/21/089/50253/AM22	Approved
49	M/s HLE GLASCOAT LIMITED, NAVSARI	01/21/089/50256/AM22	Approved
50	M/s MADRAS FLUORINE PRIVATE LIMITED, CHENNAI	01/21/089/50255/AM22	Deferred
51	M/s FLOWSERVE INDIA CONTROLS PRIVATE LIMITED, CHENGALPATTU	01/21/089/50259/AM22	Approved
52	M/s BANGALORE BIOTECH LABS PVT. LTD., BANGALORE	01/21/089/50262/AM22	Approved
53	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, BANGALORE	01/21/089/50261/AM22	Approved
54	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED, BANGALORE	01/21/089/50260/AM22	Approved
55	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	01/21/089/50258/AM22	Approved
56	M/s SOPHOS TECHNOLOGIES PRIVATE LIMITED, Ahmedabad	01/21/089/50263/AM22	Approved
57	M/s GMM PFAUDLER LIMITED, KARAMSAD	01/21/089/50264/AM22	Approved
58	M/s ANTICORROSIVE EQUIPMENT PVT. LTD., DADAR, MUMBAI, MAHARASHTRA	01/21/089/265/AM22	Approved
59	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM GUJARAT	01/21/089/50266/AM22	Approved
60	M/s INDO AMINES LIMITED, DOMBIVLI, MAHARASHTRA	158786AM22	Deferred
61	M/S ROLEX LOGISTICS PVT LTD., BANGALORE	160018AM22	Deferred
62	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM GUJARAT	160593AM22	Approved
63	M/s AMINES & PLASTICIZERS LTD., MUMBAI	161047AM22	Deferred
64	M/s BALAJI AMINES LTD., SOLAPUR	161302AM22	Deferred
65	M/s INTEL TECHNOLOGY INDIA PVT. LTD. BENGALURU	161945AM22	Deferred
66	M/s GOODRICH AEROSPACE SERVICES PRIVATE LIMITED, BANGALORE	162065AM22	Deferred
67	M/s CALIMARA MATTERS PRIVATE LIMITED, SARIGAM GUJARAT	162454AM22	Deferred

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68	M/s CALIMARA MATTERS Pvt LTD, GUJARAT	163373AM22	Deferred
69	M/s NAVIN FLUORINE INTERNATIONAL LTD. MUMBAI	163686AM22	Deferred
70	M/s L&T VALVES LIMITED , Kacheepuram	167893AM22	Deferred
71	M/S ROLEX LOGISTICS PVT LTD. , BANGALORE	167947AM22	Deferred
72	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LI	168610AM22	Deferred
73	M/s GRAPHITE INDIA LIMITED Nashik	169058AM22	Deferred
74	Ms/ ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX), DADAR, MUMBAI,	169640AM22	Deferred
75	M/s GRAPHITE INDIA LIMITED, Nashik	170810AM22	Approved subject to NOC/Clearance from one agency
76	Ms/ HAWA VALVES (INDIA) PRIVATE LIMITED ,NAVI MUMBAI.	171013AM22	Deferred
77	Ms/ INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	171110AM22	Approved
78	M/s FLEXTRONICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	171380AM22	Approved
79	M/s SARTORIUSSTEDIM INDIA PRIVATE LIMITED	171558AM22	Deferred
80	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX	171880AM22	Deferred
81	M/s ALCATEL-LUCENT INDIA LIMITED,DELHI	172064AM22	Approved
82	M/s NOKIA SOLUTIONS AND NETWORKS INDIA PRIVATE LIMITED,DELHI	172263AM22	Deferred
83	M/s ROLEX LOGISTICS PRIVATE LIMITED	172312AM22	Deferred
84	M/s ROLEX LOGISTICS PRIVATE LIMITED	172315AM22	Deferred
85	M/s CRANE PROCESS FLOW TECHNOLOGIES (INDIA) PRIVATE LIMITED	172454AM22	Dropped. Application may be filed at DAE for license.
86	M/s ROLEX LOGISTICS PRIVATE LIMITED,	172612AM22	Deferred
87	M/s ROLEX LOGISTICS PRIVATE LIMITED	172614AM22	Deferred
88	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	172627AM22	Deferred


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89	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	172809AM22	Deferred
90	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	172865AM22	Deferred
91	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED,	172931AM22	Deferred
92	Ms/ TATA CONSULTANCY SERVICES LIMITED,MUMBAI	174162AM22	Deferred
93	M/s BALAJI AMINES LIMITED, SOLAPUR,	174441AM22	Deferred
94	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	174555AM22	Deferred
95	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED	174686AM22	Deferred
96	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE	175041AM22	Deferred
97	M/s SULZER INDIA PRIVATE LIMITED	174753AM22	Deferred
98	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru,	175778AM22	Deferred
99	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	176142AM22	Deferred
100	M/s SOLARINDUSTRIES INDIALIMITED, Nagpur	176552AM22	Deferred
101	M/s GMM PFAUDLER LIMITED, KARAMSAD,GUJARAT	177635AM22	Deferred
102	M/s SOLAR INDUSTRIES INDIA LIMITED, Nagpur	178108AM22	Deferred
103	M/s SYNERGY UNITED PHARMACHEM PRIVATE LIMITED,THANE WEST,MAHARASHTRA	179006AM22	Deferred
104	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179051AM22	Deferred
105	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179015AM22	Deferred
106	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	179073AM22	Deferred
107	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	179138AM22	Deferred
108	M/s SYNERGY UNITED PHARMACHEM PRIVATE LIMITED,THANE WEST,MAHARASHTRA	179188AM22	Deferred
109	M/s INGRAM MICRO INDIA PRIVATE LIMITED,MUMBAI	179449AM22	Approved
110	M/s SIEMENS LIMITED,MUMBAI,MAHARASHTRA	179922AM22	Deferred
111	M/s PLANET SCIENCE, THANE, MAHARASHTRA	180017AM22	Deferred
112	M/s UPL LIMITED Mumbai India	181088AM22	Deferred

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113	M/s UPL LIMITED Mumbai India	181247AM22	Deferred
114	M/s CELLIBER TECHNOLOGIES PRIVATE LIMITED,BANGALORE	181505AM22	Deferred
115	M/s HONEYWELL TECHNOLOGY SOLUTIONS LAB PRIVATE LIMITED Benagaluru India	182320AM22	Deferred
116	Ms/TATA CONSULTANCY SERVICES LIMITED,MUMBAI,MAHARASHTRA	182411AM22	Deferred
117	M/s INDO-MIM PRIVATE LIMITED, Bangalore	182613M22	Deferred
118	M/s ANTICORROSIVE EQUIPMENT PRIVATE LIMITED (PART IX),MAHARASHTRA	182617AM22	Deferred
119	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184107AM22	Deferred
120	M/s ROLEX LOGISTICS PRIVATE LIMITED,KARNATAKA	184105AM22	Deferred
121	M/s SULZER INDIA PRIVATE LIMITED,MAHARASHTRA	184334AM22	Deferred
122	M/s NVIDIA GRAPHICS PRIVATE LIMITED,KARNATAKA	185552AM22	Deferred
123	M/s CALIMARA MATTERS PRIVATE LIMITED,MAHARASHTRA	185747AM22	Deferred
124	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED,BANGALORE,KARNATAKA	185851AM22	Deferred
125	M/s J. B. M. ENTERPRISES,MAHARASHTRA	186191AM22	Deferred
126	M/s Alkyl Amines Chemicals Ltd.	186334AM22	Deferred
127	M/s SAIL ENGINEERING SOLUTIONS,TAMIL NADU	187995AM22	Deferred
128	M/s GARG SCIENTIFIC GLASS INSTRUMENT CO,MAHARASHTRA	188569AM22	Deferred
129	M/s L&T VALVES LIMITED,MAHARASHTRA	188866AM22	Deferred
130	M/s L&T VALVES LIMITED,MAHARASHTRA	188681AM22	Deferred
131	M/s CALIMARA MATTERS PRIVATE LIMITED,MAHARASHTRA	189367AM22	Deferred
132	M/s DYNA BIOTECH,PUNE	01/21/089/50145/AM21	Deferred
133	M/s BANGALORE BIOTECH LABS PRIVATE LIMITED	190076AM22	Deferred
134	M/s IDEAFORGE TECHNOLOGY PVT. LTD.	190099AM22	Deferred
135	M/s CALIMARA MATTERS PRIVATE LIMITED,MAHARASHTRA	190213AM22	Deferred

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5. Apart from the Agenda cases placed before the committee as tabulated at Para 4 above, the Committee also reviewed a few cases 'Approved subject to clear and un-conditional NOC of one IMWG member' in previous IMWG meetings and based on new facts / comments from the IMWG members, the decision was changed from 'Approved' to 'Deferred' or 'Rejected' as indicated against each case in the tabulated statement given below:

Decision of IMWG on previously considered cases

Sl. No.	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 01 dated 26.04.2021	Decision of IMWG in Meeting No. 06 dated 28.09.2021
1.	M/s SARTORIUS STEDIM INDIA PRIVATE LIMITED, Bengaluru	01/21/089/492/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. Based on the new facts provided by the firm, the case is being reviewed.

Sl. No	Applicant Exporter /Firm's name	DGFT HQ File No.	Decision of IMWG in Meeting No. 05 dated 18.08.2021	Decision of IMWG in Meeting No. 06 dated 28.09.2021 28/09/2021
1.	M/s SARTORIUS STEDIM - CHINA	01/21/089/547/AM21	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.
2.	M/s ORDANCE FACTORY - UNITED STATES	01/21/089/056/AM22	Approved subject to receipt of clear and un-conditional NOC of one agency	Deferred. The case is being reviewed.

Note on various terminologies used in the Minutes of the SCOMET meeting:

(i) **Deferred cases:** Cases which are shown as Deferred imply pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which are shown as approved implies that the IMWG has recommended for grant of export authorization for the item and quantity applied for, with or without conditions. An SMS/E-mail alert with reference number of application is sent once the case is electronically approved on the IMWG portal.

(iii) **Approved post-facto:** Cases which are shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, IMWG in terms of Para 2.74(IX) of HBP (Handbook of Procedure 2015-20).

(iv) **Returned without action:** Cases which are shown as Returned without action implies that application is incomplete in its basis parameters and cannot be processed even after submission of additional documents provided by the firm. In such cases, an email will be sent by SDCOMET Cell notifying the deficiency and advise to the firm to file fresh application.

(v) **Denied:** Cases which are shown as Denied implies that application has been considered by the IMWG and after due consideration, the case has not been approved due to end use / user concern or break in supply chain.

(vi) **Dropped:** Cases which are shown as Dropped implies that application has been considered by the IMWG and after due consideration, it has been decided that the case cannot be processed in the present form and a fresh application need to be filed by the

applicant firm with complete and correct documents. Applications withdrawn by the exporters are also included in this category.

(vii) **Issue of export license by DGFT (Hqrs):** W.e.f. 06.07.2018, the export licenses / authorizations for approved SCOMET applications are issued centrally by DGFT (Hqrs) generally within three working days from issue of Minutes of IMWG meeting subject to all mandatory compliance. An SMS/E-mail alert with reference number of application is sent twice to the applicant, first when the case is electronically approved on the IMWG portal and secondly when export license is generated.

(viii) **Note :** As a procedure, SCOMET Export Authorisations are generally not handed over physically to the applicant firms and sent through Speed Post only.

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